

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4251
TO BE ANSWERED ON 19.03.2020

ELECTRICITY GENERATION FROM WINDMILL AND WATERMILL

+4251. DR. BHARATIBEN DHIRUBHAI SHIYAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has identified the locations to generate electricity from wind-mill and water-mill;
- (b) if so, the details of such locations identified by the Government in Gujarat where electricity can be generated by wind or water;
- (c) whether the Government proposes to set up power plants at all such places in Gujarat;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) Yes Sir. The wind resource assessment conducted by the National Institute of Wind Energy indicates an estimated wind power potential of 84,431 MW at 100 meter above ground level and 1,42,560 MW at 120 meter above ground level, in the state of Gujarat. The identified small hydro potential in the state of Gujarat is 201.97 MW.

(c) to (e) The wind and small hydro projects of 7,479 MW and 68.95 MW respectively have already been commissioned in the state of Gujarat. The wind power projects are set up by private developers considering their techno-economic viability. The Government has issued 'Guidelines for Development of Onshore Wind Power Projects' dated 22 October 2016 for orderly growth of wind power sector in the country, including Gujarat. The small hydro power projects are allotted by the State Governments and governed by the State policies. The central financial assistance to facilitate setting up of small hydro power projects was available till 31.3.2017 for entire country, including Gujarat.
